

(5) (12)
Dated: 20.1.93

Mv. J. L. Bhoot, Counsel for the
applicant. Mv. R. Darda, Counsel
for the respondents.

Heard Counsel for both
the parties. Judgement dictated in
open Court.

(V. D. DeBhrambh)
M (J)

(M. Y. Pralokar)
M (A)

dt 20/1/93
Order/Judgement despatched
to Applicant/Respondent(s)
on 23/2/93

8/3/97

Appeal against CA
JT dt. 20/1/93, dismissed
by the Supreme Court
on 3/1/97. (Sup Nat 1013/93)

8/3/97